

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.170 of 2013 & Appeal No. 20 of 2014**

**Dated : 23<sup>rd</sup> July, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the Matter of:**

**Appeal No.170 of 2013**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**State Load Despatch Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. B.S. Prasad

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1 SLDC  
Mr. Shodhan Babu for R-3

**Appeal No.20 of 2014**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**Bangalore Electricity Supply Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. B.S. Prasad

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1 BESCO

**ORDER**

We have heard the learned counsel for the parties.

Post the matter for further hearing on **6<sup>th</sup> August, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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